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SLP(Crl.)No. 1933 OF 2004
ITEM No.10

Court No. 3

SECTION IIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No. 1933/2004

(From the judgement and order dated 13/02/2004 in CRLM 2566/04
of The HIGH COURT OF PATNA)

TARIQUE FATMI

Petitioner (s)

VERSUS

STATE OF BIHAR

Respondent (s)

(With Appln(s). for exemption from filing O.T. and anticipatory bail)

Date : 30/04/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N. SANTOSH HEGDE
HON'BLE MR. JUSTICE B.P. SINGH

For Petitioner (s)Mr. Ranjeet Kumar, Sr.Adv.
Mr. A.P. Sahay, Adv.
Mr. Arshad Jameel Hashmi, Adv.
Mr. Kuldip Singh, Adv.

For Respondent (s)Mr. Sunil Kumar, Adv.
Mrs. Kirti Sinha, Adv.
Mrs Sarla Chandra,Adv.

UPON hearing counsel the Court made the following
O R D E R

Issue notice.

In the meantime, petitioner shall not be arrested.

(PAWAN KUMAR)
COURT MASTER

(Shelly Sengupta)
COURT MASTER